

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3327 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	A.P. Enterprises Pvt. Ltd. & Ors. Vs. KR Pulp & Papers Ltd. & Ors.	Rakesh Kumar
2.	I.A. No. 3329 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Adhunik Metalik Karmchanri Sangh & Anr. Vs. Adhunik Metaliks Ltd. & Ors.	Hitendra Nath Rath
3.	I.A. No. 3328 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Adhunik Metaliks Officer & Staff Association Vs. Adhunik Metaliks Ltd. & Ors.	Hitendra Nath Rath

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